

(a) whether any review of the Nehru Rozgar Yojana has been made in Orissa during the last two years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). The implementation of the Nehru Rozgar Yojana in Orissa is reviewed periodically through meetings in Delhi and discussion at State Headquarter in order to assess the achievement of targets and to take remedial measures to tackle shortfalls, if any, noticed during such reviews. During the last two years, such reviews were held in August, 1992 and January, 1994.

Electronics Industry

5106. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any plan of boosting electronics industry and export of electronic goods during Eighth Plan period;

(b) if so, the details of the programme formulated and incentives provided to achieve the production and export targets during the Eighth Plan period.

(c) whether the Government propose to encourage decentralisation of electronics industry in backward areas;

(d) if so, the details thereof; and

(e) the safeguards provided to indigenous electronics industry to save

from the onslaught of multinational companies?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b). Yes, Sir. The specific programmes formulated to achieve the production and export targets of electronic goods during VIII plan are as follows:—

- (i) *Electronic Hardware Technology Park (EHTP) Scheme*: This is a 100% export oriented scheme, designed to attract investment and increase exports of electronic goods.
- (ii) *Software Technology Park*: This scheme seeks to increase the export of computer software.
- (iii) Reduction in customs and excise duties for bringing down cost of production and increasing the sales of electronics products.
- (iv) *Standardisation, Testing and Quality Control (STQC)*: A network of 21 laboratories for improving the quality of Indian electronic products to enhance exports.

In addition, a number of measures taken under the New Economic and Industrial Policy are expected to have a favourable impact on boosting the production and export competitiveness of India's electronic industry. These include exemption from locational limitations, abolition of licensing except for sub-sectors

of consumer electronics and strategic electronics, liberalisation of Export-Import Policy etc.

(c) and (d). Yes, Sir. The Department of Electronics jointly with Khadi Village and Industry Commission (KVIC) formulated a scheme namely, Rural Employment through Electronics by which the Government provides grants-in-aid for establishing rural electronic production units of a low interest working capital. This is in addition to the normal benefits that are available for backward areas provided both by the Central Government and the States.

(e) The Indian Electronics Industry is being protected by adequate import duties which currently range from 20% to 65% plus countervailing duty. In addition, some sensitive items are in the negative list of the imports.

Committee for Clearance of Industrial Approvals

5107. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have recently set up a Committee to examine problems faced in clearance and implementation of various industrial approvals at various levels and suggest ways and means for their expeditious disposal; and

(b) if so, the composition and terms of reference of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) The Committee which is headed by Chief Secretary, Govt. of Gujarat, has representatives from the Governments of Haryana, Karnataka, Maharashtra, Orissa and Tamil Nadu and the National Informatics Centre. The terms of reference of the committee are as follows:—

- (i) Simplification of procedures for various approvals of industrial projects at the State level.
- (ii) Prescription of a single format for the multiplicity of approvals required at the State level.
- (iii) Format for monitoring investment approvals, both domestic and foreign.
- (iv) Suggest simplification of land acquisition laws and procedure for industrial ventures.

Sales Promotion Schemes of Companies

5108. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether companies like Colgate Palmolive India Limited have been giving sales promotion schemes to their dealers to promote the sales of their products but were not doing so in the case of Super Bazar, Kendriya Bhandar and the Canteen Stores Department (India) etc.;

(b) if so, the details of the other companies that have also been giving sales promotion Schemes to their dealers but not to the above said institutions;

(c) whether Super Bazar and Kendriya Bhandar continued to make